

**R.O.C.Nos.75441-A/2019-B2**  
**and 91841-A/2019-B2**



**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 249 / 2019**

**I**

Thiru. S.Arulmurugan, I Additional District Judge, Tirunelveli, is transferred and posted as Principal District Judge, Kanniyakumari @ Nagercoil in the existing vacancy.

Thiru. A.Abdul Kadhar, Additional District Judge, Padmanabhapuram, is transferred and posted as Additional District Judge (Fast Track Court), Theni, in the existing vacancy.

**II**

The Government in G.O.(Ms).No.1249, Home (Courts-II) Department, dated 31.08.2018, have issued orders sanctioning the constitution of four Family Courts one each at Ramanathapuram, Theni, Thoothukudi and Tiruppur in the third phase for the year 2018-2019, in the cadre of District Judge :

Tmt. T.Bagavathiammal, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Ramanathapuram, who has been appointed on transfer as Judge, Family Court, Ramanathapuram, in the newly sanctioned Court vide G.O.(Rt).No.651, Home (Courts II) Department, dated 14.11.2019, is transferred and posted as Judge in the newly sanctioned Family Court at Ramanathapuram.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 25.11.2019.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**

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